

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **12.11.2024** (TUESDAY)
 CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 403/2024 For Stay IA No. 1098/2024 For Exemption IA No. 1099/2024	Rocksand Minerals Pvt. Ltd. Vs J. Karthiga (Resolution Professional of GK Steel and Allied Industries Ltd.) & 7 Ors.	Mr. SM Vivekanandh	
2.	Comp App (AT) (CH) (Ins) No. 404/2024 For Exemption IA No. 1100/2024 For Stay IA No. 1101/2024	Rocksand Minerals Pvt. Ltd. Vs International Asset Reconstruction Co Pvt. Ltd (IARCL) & 2 Ors.	Mr. SM Vivekanandh	
3.	Comp App (AT) (CH) No. 73/2024 For Stay IA No. 1097/2024	Amit Sanghi & Anr. Vs Sanghi Spinners India Limited & 7 Ors.	Mr. Sachin Sharma	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	IA No. 987/2022 (For Additional docs.) in TA No 48/2021 (Comp App (AT) No. 192/2019) For Stay IA No. 986/2022	Ennes Capital Pvt. Ltd. & 16 Ors Vs Hyderabad Securities & Enterprises Ltd & 17 Ors.	Mr. Avinash Krishnan Ravi	Mr. Rohan Aloor- R1 Mr. TK Bhaskar- R2- R13 Mr.Y Suryanarayana R14-R17
5.	IA No.702/2024 (For Additional docs) in Comp App (AT) (CH) (Ins) No. 202/2024 For Exemption IA No.550/2024 For Stay IA No.551/2024 For Urgent Listing IA No.552/2024	Mr. L. Madhusudhan Rao Vs State Bank of India WITH	Mr. Saai Sudharsan	Mr. Pranava Charan

6.	IA No.703/2024 (For Additional docs) in Comp App (AT) (CH) (Ins) No. 203/2024 For Stay IA No.553/2024 For Urgent Listing IA No.554/2024 For Exemption IA No.555/2024	Mrs. L Ramalakshamma Vs State Bank of India	Mr. Saai Sudharsan	Mr. Pranava Charan
7.	IA No.821/2023 (To implead) IA No. 45/2024 (For Amendment) in Comp App (AT) (CH) (Ins) No. 229/2023 For Exemption IA No.745/2023 For Stay IA No.746/2023	G. Yoganand Suspended Director of Manjeera Constructions Ltd Vs Catalyst Trusteeship Limited & Anr. WITH	Mr. S Vibu Nandhan	Mr. Sanjay Kishore-R1 Mr. VVSN Raju- R2
8.	IA No.820/2023 (To implead) IA No. 46/2024 (For Amendment) in Comp App (AT) (CH) (Ins) No. 232/2023 For Exemption IA No.749/2023 For Stay IA No.750/2023	G. Yoganand Suspended Director of Manjeera Retail Holdings Pvt. Ltd Vs Catalyst Trusteeship Ltd. & Anr.	Mr. S Vibu Nandhan	Mr. Sanjay Kishore- R1 Mr. VVSN Raju- R2
9.	IA No.971/2022 (For Additional docs.) in Comp App (AT) (CH) (Ins) No.192/2022 For Stay IA No.439/2022 For Exemption IA No.440/2022	Kalyan Muppaneni Vs K Computers & Anr WITH	Mr. Pawan Jhabakh	Mr. Y Suryanarayana- R1
10.	IA No.441/2022 (For Condone Delay) in Comp App (AT) (CH) (Ins) No.193/2022 For Stay IA No.442/2022	Kalyan Muppaneni Vs K Computers & Anr	Mr. Pawan Jhabakh	Mr. Y Suryanarayana- R1

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11.	Comp App (AT) (CH) (Ins) No. 220/2023 For Stay IA No. 729/2023	Linen Art Pvt. Ltd. Vs Canara Bank & 3 Ors.	Ms. Tahura Anzar	Mr. ML Ganesh-R1

12.	TA (AT) No. 68/2022 (CA (AT) No. 26/2020 For Exemption IA No. 512/2020)	M/s Express Publications Madurai Limited Vs Asianet News Network Pvt. Ltd. & 6 Ors	Mr.S Vijayaraghavan	
13.	TA (AT) No. 101/2022 (CA (AT) (Ins) No. 456/2020)	Green Land Vs Ebaco India Pvt. Ltd.	Mr. Praveen Kumar	
14.	Comp App (AT) (CH) (Ins) No.116/2023 For Stay IA No.402/2023 To Dispense with IA No. 403 & 404/2023 For Urgent Listing IA No.405/2023	Y Vijay Kumar Vs Hindustan Magnesium Products Pvt. Ltd. & 3 Ors.	Mr. Samuel Nagadesi, CA	Mr. Santosh Jadhav R1 R2 Mr. V Shankar, RP/R4
15.	Comp App (AT) (CH) (Ins) No. 191/2023 IA No. 612/2023 To dispense with IA No.614 & 615/2023 For Stay IA No. 616/2023	Manoj Babu Madineni Vs UV Asset Reconstruction Company Ltd. & 2 Ors.	Mr. Samuel Nagadesi, CA	
16.	Comp App (AT) (CH) (Ins) No. 467/2023	Emgee Media Integrated Services Pvt. Ltd. Vs Vyjayanthi Televentures Pvt. Ltd.	Mr. TK Bhaskar	
17.	Comp App (AT) (CH) No. 01/2024	Emgee Infrastructure Holdings (India) Pvt. Ltd. Vs Vyjayanthi Televenture Pvt. Ltd & 6 Ors.	Mr. TK Bhaskar	
18.	Comp App (AT) (CH) (Ins) No. 152/2024 For Stay IA No. 405/2024	Owk Madhu Manohara Rao Vs Lakshmi Transcon Pvt. Ltd. Rep by Shri P.V. Narayana Rao, Liquidator & 6 Ors.	Mr.Y Suryanarayana	Mr. CV Shailandran- R1
19.	Comp App (AT) (CH) (Ins) No. 210/2024	Mr. DN Pratap Chowdary, Suspended Director of Naolin Infrastructure Pvt. Ltd. Vs Mr. Pankaj Bhattad & 2 Ors.	Mr. Ajith Kumar	Ms. Kopal Sharraf- R2

20.	Comp App (AT) (CH) (Ins) No. 332/2024	Anil Kumar Ojha, Promoter and Managing Director (Suspended), SLO Industries Ltd. Vs Revathi S Raghunathan, Liquidator of SLO Industries Ltd.	Mr. Anil Kumar Ojha Party-in-person	
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21.	TA (AT) No. 205/2021 (CA (AT) (Ins) No. 1228/2019 For Stay IA No. 3570/2019)	POSCO International Corporation Vs Mohana Cotton Ginning Pvt. Ltd	Ms. Anusha Peri	Mr. Kumar Mihir
22.	Comp App (AT) (CH) (Ins) No.196/2021 For Stay IA No. 396 & 398/2021 For Urgent Hearing IA No. 397/2021	Mr. Srinivasa Rao Idupulapati Vs ISR Infra Pvt. Ltd. Rep by RP & Liquidator of Mr. Pradeep Kumar Sravanam & Anr.	Mr. P Elayaraj Kumar	Ms. JVL Bharathi R1 Ms. Ananda Gomathi R2
23.	Comp App (AT) (CH) (Ins) No.235/2021 For Directions IA No. 495 & 496/2021	Sawraj Kumar Vs Expat Projects and Development Pvt Ltd	Mr. S Kaushik Ramaswamy	M/s Uday Shankar Associates
24.	Comp App (AT) (CH) (Ins) No. 17/2022	Aegis Steel Cast Vs PEE Industrial Valve Pvt Ltd	Mr. Dhiren R. Dave PCS	Mr. T Durga Prasad, PCS
25.	Comp App (AT) (CH) No. 90/2022 For Stay IA No. 778/2022	Vaikundarajan Subramanian & Anr. Vs Jagatheesan Muthurajan & 9 Ors WITH	Mr. Ramaswamy Meyappan	Ms. Anisha Chandrakumar-R1, R3 Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh- R4, R5 Ms. Johnsy GretaR7 M/s Kingsly Solomon J- R8 Ms. K. Subbu Ranga Bharathi-R9 Ms. S Elambharathi R10

26.	Comp App (AT) (CH) No. 91/2022 For Urgent Hearing IA No. 785/2022 For Stay IA No. 786/2022	Vaikundarajan Suba Saranya Vs Jagatheesan Muthurajan & 10 Ors	Ms. K. Subbu Ranga Bharathi	Ms. Anisha Chandrakumar-R1, R3 Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh- R4, R5 Ms. Johnsy Greta R7 M/s Kingsly Solomon J- R9 Ms. S Elambharathi R11
		WITH		
27.	Comp App (AT) (CH) No.92/2022 For Urgent Hearing IA No. 788/2022 To dispense with IA No. 789/2022 For Stay IA No. 787/2022	S Vaikundarajan Vs Jagatheesan Muthurajan & 10 Ors	Ms.Johnsy Greeta	Ms. Anisha Chandrakumar-R1, R3 Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh- R4, R5 Ms. Johnsy Greta-R7 M/s Kingsly Solomon J- R8 Ms. K. Subbu Ranga Bharathi-R10 Ms. S Elambharathi R11
		WITH		
28.	Comp App (AT) (CH) No.93/2022 For Stay IA No. 790/2022 For Urgent Hearing IA No. 791/2022	Vaikundarajan Velmurugan Vs Jagatheesan Muthurajan & 10 Ors	Mr.J. Kingsly Solomon	Ms. Anisha Chandrakumar-R1, R3 Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh- R4, R5 Ms. Johnsy Greta-R7 Ms. K. Subbu Ranga Bharathi-R10 Ms. S Elambharathi R11
		WITH		
29.	Comp App (AT) (CH) No. 94/2022 For Stay IA No. 792 & 794/2022 For Urgent Hearing IA No. 793 & 795/2022	Sumana Balasamy Kamaraj Vs Jegatheesan Muthurajan & 10 Ors	Ms. S. Elambharathi	Ms. Anisha Chandrakumar-R1, R3 Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh- R4, R5 Ms. Johnsy Greta R7 M/s Kingsly Solomon J- R9 Ms. K. Subbu Ranga Bharathi- R11
30.	Comp App (AT) (CH) (Ins) No.183/2022 For Exemption IA No. 416/2022 Leave to file IA No. 417/2022 For Stay IA No. 418/2022	Dewa Projects Pvt. Ltd. Vs Vinod Pandinhare Veetil, Liquidator of Dewa Projects Pvt. Ltd. & 3 Ors	Ms. G. Sridevi	Mr. Ashwini Kumar Singh R1 Mr. Bhagavath Krishnan R2

31.	Comp App (AT) (CH) (Ins) No. 266/2022	Sree Vanamali Agro Farm Pvt. Ltd. & 4 Ors. Vs Viswaroopi Energy Pvt. Ltd. WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana
32.	Comp App (AT) (CH) (Ins) No. 267/2022	Sri Kalyana Chakravarthy Educational Memorial Trust Vs LEPL Ventures Pvt. Ltd. WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana
33.	Comp App (AT) (CH) (Ins) No. 294/2022	Sri Kalyana Chakravarthy Educational Memorial Trust Vs LEPL Ventures Pvt. Ltd. WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana
34.	Comp App (AT) (CH) (Ins) No. 296/2022	Sree Vaibhavi Infrastructures Pvt. Ltd. & 3 Ors. Vs LEPL Peopletech Pvt. Ltd. WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana
35.	Comp App (AT) (CH) (Ins) No. 297/2022	Sree Vaibhavi Infrastructures Pvt. Ltd. Vs Medipro Edu Management Pvt. Ltd.	Mr. PBA Srinivasan	Mr. Y Suryanarayana
36.	Comp App (AT) (CH) (Ins) No 305/2022 For Stay IA No. 114/2023	Arkie Atelier Design India Pvt Ltd. Vs Nippon Life India AIF Management Ltd & Anr.	Mr. AS Sathish Kumar, CS	Mr. JR Jayant-R1, R2
37.	Comp App (AT) (CH) (Ins) No. 129/2022 For Exemption IA No. 307/2022 For Stay IA No.308/2022	Nanadamuri Meenalatha, Erst. Director of Vantage Spinners Pvt. Ltd. Vs The Cotton Corporation of India Ltd & Anr.	Mr. Avinash Krishnan Ravi	Mr. Anirudh Krishnan- R1
38.	Comp App (AT) (CH) (Ins) No. 424/2023 For Stay IA No. 1292/2023 For Exemption IA No. 1291/2023	Mr. Satheesh Babu V K Vs Dileep KP, RP WITH	Mr. Pawan Jhabakh	Ms. Reetha D

39.	Comp App (AT) (CH) (Ins) No. 425/2023 For Stay IA No. 1294/2023 For Exemption IA No. 1296/2023	Mr. Saleesh K Satheesh Vs Dileep KP, RP WITH	Mr. Pawan Jhabakh	Ms. Reetha D
40.	Comp App (AT) (CH) (Ins) No. 426/2023 For Stay IA No. 1298/2023 For Exemption IA No. 1297/2023	Mr. Rajesh KS Vs Dileep KP, RP WITH	Mr. Pawan Jhabakh	Ms. Reetha D
41.	Comp App (AT) (CH) (Ins) No. 427/2023 For Stay IA No.1301/2023 For Exemption IA No. 1300/2023	Bindya Saleesh Vs Dileep KP, RP	Mr. Pawan Jhabakh	Ms. Reetha D
42.	Comp App (AT) (CH) (Ins) No. 113/2024 For Stay IA No. 307/2024	Mr. Satheesh Babu VK Vs State Bank of India WITH	Mr. Pawan Jhabakh	Mr. Pranava Charan
43.	Comp App (AT) (CH) (Ins) No. 114/2024 For Stay IA No. 309/2024	Mr. Saleesh K Satheesh Vs State Bank of India	Mr. Pawan Jhabakh	Mr. Pranava Charan
44.	Comp App (AT) (CH) (Ins) No. 94/2024	INTUC Union. Shree Ambika Sugars Ltd. & Anr. Vs Mr Anurag Goel & Anr.	Mr.P Ulaganathan	Mr. Anant Merathia R1 Mr. Avinash Krishnan Ravi- R2

02.00 PM

For Orders/Clarification

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
45.	Comp App (AT) (CH) No.77/2022	Aruppukottai Shri Ramalinga Spinners Pvt. Ltd Vs D Senthil Kumar & 9 Ors. WITH	R Moneshaa	Mr. AR Ramanathan- R1 Mr. Bhagavath Krishnan- R4-R6 Mr. Surya Teja SS Nalla -R7 Ms. Priyadarshini Natarajan- R8 Mr. Ashwin Shanbagh R10
46.	Comp App (AT) (CH) No.79/2022 Contempt Case No. 7/2023	M/s. Tamilnadu Jai Bharath Mills Ltd. Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors WITH	Mr. Ashwin Shanbagh	Mr. Bhagavath Krishnan- R3-R5 Mr. Surya Teja SS Nalla- R6 Ms. Priyadarshini Natarajan- R7 Mr. N.P. Vijaykumar R8 Ms. R Moneshaa- R9 Mr. AR Ramanathan R10

47.	Comp App (AT) (CH) No.81/2022	G. Ramaraj Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors	Ms. Lakshana Viravalli	Mr.Bhagavath Krishnan R3-R5 Mr. Surya Teja SS Nalla- R6 Mr.Ashwin Shanbagh- R8 Ms. R Moneshaa R9 Mr. AR Ramanathan- R10
		WITH		
48.	Comp App (AT) (CH) No.82/2022 Contempt Case No.6/2022 For Directions IA No. 98,179,180, 298, & 1188/2023	D Kothai Vs D Senthil Kumar & 9 Ors.	Mr. Surya Teja SS Nalla	Mr.AR Ramanathan- R1 Mr. Bhagavat Krishnan- R3, R5 & R6 Mr. Ashwin Shanbagh- R7 Ms. R Moneshaa- R8 Ms. Priyadarshini Natarajan- R9 Mr. Thriyambak J Kannan-R10
		WITH		
49.	Comp App (AT) (CH) No.83/2022 Contempt Case No.7/2022 For Directions IA No. 99 & 1190/2023	T R Dhinakaran & 3 Ors. Vs Shri Ramalinga Mills Pvt Ltd & 6 Ors	Mr. Bhagavath Krishnan	Mr. AR Ramanathan- R2 Mr. Surya Teja SS Nalla- R3 Ms. Priyadarshini Natarajan- R4 Mr. Thriyambak J Kannan R5 Mr. Ashwin Shanbagh R6 Ms. R Moneshaa- R7

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500),
or through email on **e-mail ID:** vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

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